

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

O.A.No.1816/87

New Delhi, this the 3rd day of April, 1994.

HON'BLE SHRI N.DHARMADAN, MEMBER (J)

HON'BLE SHRI P.T.THIRUVENGADAM, MEMBER (A)

Shri Satya Prakash
son of Shri Ganga Ram Garg,
KD/91, Kavi Nagar,
Ghaziabad (U.P.).

(By Shri GD Gupta, Advocate)

..Applicant

Vs.

1. Union of India: through
Secretary,
Ministry of Health &
Family Welfare,
Govt. of India,
New Delhi.

2. Union Public Service Commission,
Dholpur House,
Shahjehan Road, New Delhi.

3. Dr. Jagabandhu Chakravarty,
Technical Assistant,
Central Food Laboratory,
Calcutta.

(By Shri NS Mehta, Advocate)

ORDER

SHRI N.DHARMADAN, MEMBER (J)

A connected case OA 1814/87 has been allowed today giving our detailed views and decision regarding contentions raised in that case. In the light of the directions given in the connected O.A.No.1814/87 this O.A. can be disposed of with the direction to the second respondent to give an opportunity to the applicant to participate in the selection process for the post of Chief Technical Officer to be held in pursuance of the direction in O.A.No.1814/87 while calling the candidates for the interview if the Union Public Service Commission finds that the applicant is also eligible and qualified to be considered for the selection. In case the UPSC decides that the applicant is not qualified for consideration

the applicant shall be given an opportunity of representing before taking such decision. However, a final decision shall be taken in this behalf within a period of three months from the date of receipt of this order so that the applicant can take appropriate legal steps before the interview in case the UPSC takes a decision against the applicant. The application is disposed of as above. There will be order as to costs.

P.J. Dms

(P.T. THIRUVENGADAM)
Member (A).

N. Dharmadan

13.4.94.

(N.DHARMADAN)
Member (J).

LCP